DEPARTMENT OF ARCHAEOLOGY

The 20th January, 1982

Monuments, details given below as protected Monument and inviting objections from the interested persons, if any within a period of two months from the date of issue of the notification as required by ub-section (i) of section 4 of the Pun'ab Ancient and Historical Monuments and Archaeological Sites and Remains Act, 1964, was given by the Punjab Government and published,—vide notification 1992-3Lg-73/9607 dated let April 1973 o. 1192-3Lg-73/9607, dated 1st April, 1973.

And whereas no objection has been received from any person within the period above specified

Now, therefore, in pursuance of sub-section (3) of section 4 of the above said Act, the Governor of Punjab is hereby pleased to declare the monument, as per details given in the schedule below, as protected monuments,

Serial Distric	ot Tehsil	Locality	of monu- ment	Revenue plot No. to be included under protection		Boundary	Ownership
2 ,	3	4	5	6 .	7	8	9
					К, -М,		
Rapurthala	Kapurthala		Jama Masjid	5091 5092 5093 5094 5095 5096 5097	2-8 1-17 4-5 3-8 2-7 3-10 2-10	5104 5105 5106 5107 WEST	Pb. Govern- ment
						5088 5089 5090 5114 NORTH	
						5096 5098 5103 SOUTH	
						5112	

MAN MOHAN SINGH.

Commissioner & Secretary to Government, Punjab Department of Archaeology.